NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB) 373 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA SMT. INA MALHOTRA HON'BLE MEMBER(T) HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s One Up Trade Pvt. Ltd. Vs. M/s Arise India Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : None

ORDER

Notice to the Respondent returnable on 13th October, 2017. Dasti. Affidavit of service be filed.

(S. K. Mohapatra) Member (T)

-Sd

(Ina Malhotra) Member (J)